

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 2449-2450/2019

MATSYA JEEVI SAHKARI SAMITI LTD & ANR.

Appellant(s)

VERSUS

STATE OF U P. & ORS.

Respondent(s)

Date : 15-01-2020 These appeals were called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.
Mr. Akash Mishra, Adv.

For Respondent(s)

Mr. Vinay Garg, AOR
Mr. Sanjay Kumar Visen, AOR
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mrs. Priya Puri, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete. Ld. counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

RAJIV KALRA
Registrar

pm